

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-74-2020

Suresh Azgaonkar. Appellant.

Versus

The State and ors. Respondents.

Mr. Ryan Menezes with Mr. Nigel Fernandes, Advocates for the Appellant.

Mr. Mahesh Amonkar, Additional Public Prosecutor for the State.

Coram : M.S. Sonak, J.

Date : 11th November, 2020.

P.C. : -

Not before me.

M.S. Sonak, J.